

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:474

ANSWERED ON:27.02.2013

VIOLATION OF REST NORMS OF PILOTS BY AI

Dhruvanarayana Shri R. ;Krishnaswamy Shri M.;Siricilla Shri Rajaiah

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the pilots have alleged violation of rest norms by Air India (AI); and

(b) if so, the details thereof and the steps being taken to correct the situation?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) and (b): Yes, Madam. The Pilots in Air India have taken up the issue of Flight Duty Time Limitations (FDTL) / Flight Time Limitations (FTL) from time to time. Keeping in view the safety norms, Air India has been taking corrective measures in conformity with the relevant Civil Aviation Requirement (CAR) issued by the DGCA, including implementation of computerized crew management system for monitoring of Crew FDTL and rest norms.